

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:94
ANSWERED ON:26.02.2002
FAKE UNIVERSITIES
ASHOK NAMDEORAO MOHOL

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether fake universities are mushrooming day by day all over the country;
- (b) if so, whether the existing laws are ineffective to control these fake universities;
- (c) if so, whether the Government are considering strict laws; and
- (d) if so, the details thereof?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (PROF. RITA VERMA)

(a) to (d): Reports have been received by the UGC/Govt. of India regarding existence of Universities/Institutions in the country which are functioning in violation of the University Grants Commission Act, 1956 and have, therefore, been declared 'fake'. The existing provision of the UGC Act in this regard have been found inadequate to control such institutions and steps have, therefore, been initiated to amend the Act to make the penal provisions more stringent.